

CCP 5/2011  
In  
O.A. 510/2009

15.10.12.

Hon'ble Justice Sri Alok Kumar Singh, Member (J)  
Hon'ble Sri S. P. Singh, Member (A)

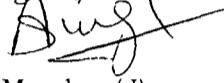
For applicant Sri Praveen Kumar holding brief for Ms. Maya Sinha/Ms. Madhu Srivastava.

For respondents Sri S. Verma.

Learned counsel for the applicant fairly concedes that in substantial compliance of the order in question, PPO have been prepared and issued. Compliance affidavit is being filed today. In the interest of justice, it is taken on record. The perusal of this supplementary compliance report shows that substantial compliance has been made.

In view of the above, contempt proceedings are struck off in full and final satisfaction. Notices stands discharged.

  
Member (A)

  
Member (J)

vidya

~~order~~  
~~copy of order~~  
dated 15-10-12  
Bhawan  
16-10-12